77

इस मामले में राष्ट्रीय प्राणी उद्यान में अब निदेशक की नियक्ति कर दी गयी है ग्रौर उन्हें यह सुनिष्चित करने की सलाह दी गई है कि चिडियाघर में काम करने की परिस्थितियां ठीक हों श्रनुशासनहीनतः को रोकने के लिए सस्त उपाय किए जाएं।

Finalisation oi the Eighth Five Year Plan

- 66. SHRI BASUDEB MOHAPATRA-Will the PRIME MIINISTER be pleased to state:
- (a) by when the Eighth Five Year Plan is likely to be finalised;
- (b) what are the reasons for delay in this regard; and
- (c) whether Government propose to introduce any changes in the plan process?

PRIME. MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b) The process of formulating and finalising the Eighth Five Year Plan was behind schedule even when the present Government took office. With the change in Government with a fresh mandate from the people, the objectives, strategies and priorities of the Plan will need to be re-examined and re-cast. It is not possible at this stage to indicate a precise date for the finalisation of the Eighth

(c) The Government is committed to a planning process that would emphasize genuin_e federalism and multilevel .consultations and democratic decentralisation.

Capitation fee in private engineering and medical colleges

- 67. DR. RATNAKAR PANDEY: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that despite the legal ban on charging of capitation fees from students at the time of admission, a huge amount of capitation fee is charged from students by most of the private engineering and medical colleges in some of the States; and

(b) if so, the action being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF **SCIENCE** AND TECHNOLOGY (PROF. M. G. KL. MENON): (a) and (b) The Central Government and the All India Coun-ci)l for Technical Education have been urging the State Governments to take appropriate action to prevent charging of capitation fee for admission to technical institutions. AICTE) Act also provides for steps to prevent commercialisation, of technical education.

Some of the States where capitation fee had been prevalent—Andhra Pradesh, Bihar, Karnataka and Maharashtra—have since passed State Acta to ban capitation fees. These States have also informed that capitation fee is no longer being charged. However, at present there is no legislation in Tamil Nadu banning capitation fee and as per the information from the State Government capitation fee is being collected by private colleges under the guise of donation.

In so far as medical education is concerned, a Bill to amend the Indian Medical Council Act, 1956 has been introduced in the Rajya Sabha. This Bill, however, is yet to be approved by the Parliament.

पत्राचार पाठ्यक्रमों द्वारा प्रशिक्षित ग्रध्यापकों को डिपियां तथा डिप्लोमे दिए जाना

- धाण्डेय ः क्**या प्रधान मंत्री** यह बताने की कृपा करेंगे कि *
- (क) देश में प्रति वर्ष कितने लोगों पत्नाचार भाठयकम द्वारा डिग्रियां को तथा डिप्लोमे दिए जा रहे हैं तथा देश में इस योजना के ग्रश्नीन ऐसी डिग्रियां तथा डिप्लोते प्रदान करने वाले महाविद्यालयों तया संस्थाधों की वर्तमान संख्या क्या है: भ्रौर
- जाने ग्रादि दिए